## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

## <u>IA NO. 841 OF 2017 IN</u> APPEAL NO. 328 OF 2017

Dated: 12th December, 2017

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Omega Infraengineers Pvt. Ltd. ... Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Tajender K. Joshi

Counsel for the Respondent(s) : Ms. Rita Kumar

for Mr. Sakesh Kumar for R-1

Mr. Anand K. Ganesan Ms. Neha Garg for R-2

Mr. Aadil Singh Boparai Mr. Sunil Choudhary for R-3

## **ORDER**

Post this IA, being IA No. 841 of 2017, for hearing on <u>19.12.2017</u>, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

js/vt